

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
LOK SABHA  
UNSTARRED QUESTION NO.3486  
TO BE ANSWERED ON 15.07.2019

**NATIONAL TRIBAL POLICY**

3486 SHRIMATI RATHVA GITABEN VAJESINGBHAI

Will the Minister of TRIBAL AFFAIRS be please to state:

- (a) the status of the formulation of the National Tribal Policy;
- (b) whether the various stakeholders' views have been received and the status of this incorporation; and
- (c) the time-frame for the formulation of the said policy and its implementation status thereof?

**ANSWER**

MINISTER OF TRIBAL AFFAIRS  
(Smt. RENUKA SINGH SARUTA)

(a)to(c) Ministry of Tribal Affairs had prepared a draft National Tribal Policy in 2006. This became out of context in view of certain legislative and policy changes and these necessitated further revision of the draft policy. Meanwhile, a High Level Committee (HLC) was constituted on 14.08.2013 to prepare a position paper on socio-economic status of STs and suggest a way forward. The Committee submitted its Report on 29.05.2014 which contains 108 recommendations cutting across various Central Ministries/Departments as well as State Governments. The recommendations were forwarded to Central Ministries/Departments of Govt. of India and State Governments to furnish their views/comments which are still awaited. Thus the recommendations of the HLC are under consideration of the Government and no time frame has been fixed.

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